

melting scrap has also shown declining trend as below:—

1992-93	1993-94	1994-95
2.573 million tonnes	0.754 million tonnes	1.450 million tonnes

(b) Substitution of steel melting scrap entirely by indigenous sponge iron depends on several techno-economic factors such as price of scrap, sponge iron & power, level of technology & production of steel etc. The use of steel melting scrap is, therefore, likely to continue.

(c) The Government does not envisage the phased winding up of Metal Scrap Trade Corporation Ltd.

Proposal for construction of Stadia in Bihar

1307. SHRI S.S. AHLUWALIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any proposals were received by the Central Government from the State Government of Bihar for the construction of Stadia and Sports Training Centres in the State during the last three years;

(b) if so, what are the year-wise details thereof; and

(c) how much year-wise grants have been sanctioned by Government for the purpose to the State during the said period and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS & SPORTS) (SHRI MUKUL WASNIK): (a) Yes, Sir.

(b) and (c) Year-wise details of the proposals received from the Government of Bihar and the decision of the Central Government on the same are as follows:

Year	Details of proposals received.	Decision of the Central Government
1992-93	1. Stadium at Hazaribagh	Rejected because the State Govt. did not convey its acceptance of the conditions of the grant.
	2. SPDA at Purnea	Sanctioned in principle for Rs. 22.00 lakhs.
	3. SPDA at Ranchi	Sanctioned and released Rs. 34.50 lakhs,
1993-94	1. Stadium at Arrah, Bhojpur.	Rs. 4.36 lakhs Central grant approved and first instalment of Rs. 3.924 lakhs released.
	2. Stadium at Hajipur, Vaishali.	Rejected because the purposes for which the grant was sought were not covered under the Scheme.
	3. Indoor Stadium at Kishanganj.	Rs. 20.00 lakhs sanctioned in principle.
	4. Outdoor Stadium at Khagra, Kishanganj.	Rs. 6.00 lakhs sanctioned in principle.
1994-95	NIL	NIL